

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 11 of 2012 in
Appeal No. 97 of 2011

Dated : 15th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Gujarat Urja Vikas Nigam Ltd. & Anr. ...Appellant(s)

Versus

M/s Hindustan Chemicals Co. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri, Advocate
for Petitioner

Counsel for the Respondent(s): -

ORDER

At the request of the learned counsel for the parties, post the
matter on **17.04.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Pg/sm